NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.159/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09,2017

NAME OF THE PARTIES:

Satyanarayan Karwa & Ors.

V/s.

M/s. Premco Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4) of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 159/58(4)/ NCLT/MB/MAH/2017

The Counsel for the Petitioner and the Counsel for the Respondent 1 are present.

At request of the Petitioner's Counsel, list this matter on 31.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)